

F. No. J-11016/8/2024-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 27th December, 2024

ORDER

With reference to this Department's Orders as mentioned under column-IV in the table below, the personal details of following Panel Counsel, whose names are mentioned under column-II, stand corrected / updated as mentioned under **column-V**:

| I | II | III | IV | V |
|----|----------------------------------|--|--|---|
| 1. | Rajeev K. Ranjan (D/650/2002) | Panel 'A' for Supreme Court of India | J-11016/3/2022 Judicial dated 02.05.2022 Group 'A' Panel at Sl. No. 53 | Name: Rajeev Kumar Ranjan Address: "King's Court", B-247, 3 rd Floor, Priyadarshini Vihar, Delhi-110092 Mob: 9811843931, 9311022101 Email: rkranjan.advocate.supremecourt@gmail.com |
| 2. | Ms. Tannu Gaur (D/2663/2015) | Sr. Panel Counsel for District Courts, Rohini, Delhi | J-11017/3/2022 Judicial dated 21.02.2022 List 'K' at Sl. No. 1 | Name: Ms. Tanu Gaur |

2. Except the correction / updation as mentioned under column-V, rest of contents of the aforesaid Orders mentioned under column 'IV', remain same.

3. Hindi version of this order will follow.


27.12.24

(Madhab Charan Prusty)
Senior Government Advocate

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Date: 27.12.2024

Copy (through email) to: -

1. PS to Hon'ble Minister of State (Independent Charge) for Law & Justice.
2. PSO to Law Secretary/All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. The Registrar, Supreme Court of India, New Delhi
4. The District Judge, Rohini District Courts
5. The In-charge, Central Agency Section, Supreme Court Compound, New Delhi
6. The In-charge, Litigation (Lower Court) Section, Tis Hazari Courts, Delhi.
7. The Panel Counsel mentioned in the table above.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
10. Official / Spare copies.

K. Gaurva
27.12.2024

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